NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.12.2020 NOTICE

Take notice that the following matters listed on 15.12.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) (Ins)	New Okhla Industrial	Sourav Roy	Kanishk Khetan
	No. 1183 of 2019	Development Authority.		
		Vs.		
		Anand Sonbhadra.		
	Part Heard			

Copy to: -

1. Notice Board

By the order of Hon'ble Acting Chairperson -sd/-

2. Website: www.nclat.nic.in Registrar